COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 50 of 2016

Dated: 23rd February, 2018

Present: Hon'bleMr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mohit Industries Ltd. Appellant(s)

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) Mr.Sakie Jakharia

Counsel for the Respondent(s) Mr. M.G. Ramachandran

> Ms. Ranjitha Ramachandran Ms. Anushree Bardhan

Mr. Subham Arya

Mr. Pulkit Aggarwal for R-2

ORDER

The learned counsel, Ms. Sakie Jakharia submitted that, the learned counsel, Mr. Gaurav Mathur, who is leading in this matter for the Appellant, is in some personal difficulty to appear before this Tribunal today. Therefore, she requested that a short adjournment in this matter may kindly be granted.

Submission made by the learned counsel, Ms. Sakie Jakharia, as stated above, is placed on record.

List this matter for hearing on 16.04.2018, as requested.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

ss/bn